

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

(IB)-460(PB)/2017

IN THE MATTER OF:

BDR Builders & Developers Pvt. Ltd. Applicant/petitioner

Vs.

Shilpi Cable Technologies Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 19.12.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR

Hon'ble President

Ms. Deepa Krishan

Hon'ble Member (T)

For the Applicant/petitioner : Mr. Ashish Aggarwal, Mr. Gurcharan Singh,
Advocates

For the Respondent : Mr. Abhinav Vasisht, Senior Advocate
Mr. Sumit K. Batra, Ms. Priya Chauhan,
Advocates

ORDER

For Order, see (IB)-563 (PB)/2017.

19.12.2017
V.Sethi